

Shri Kanwar Lal Gupta passed away on 19 January, 1986 at Delhi at the age of 62 years.

Shri M.S K. Sathiyendran was a member of the Seventh Lok Sabha during 1980-84 representing Ramanathapuram constituency of Tamil Nadu. Earlier, he had been a member of the Tamil Nadu Legislative Assembly during 1971-76.

A businessman and agriculturist by profession, he was the Chairman of Ramnad Municipality. An able parliamentarian, he was associated with State Public Undertakings Committee and State Fisheries Advisory Committee.

Shri Sathiyendran passed away at Ramanathapuram on 30 January, 1986 at the age of 46 years

Shri Prabodh Chandra was a member of the Fourth and Fifth Lok Sabha during 1970 and 1971-77 respectively representing Gurdaspur constituency of Punjab. Earlier, he had been a member of the Punjab Legislative Assembly during 1946-69.

A veteran freedom fighter, he was associated with the freedom movement since his early age and was imprisoned several times. A well-known social worker and agriculturist by profession, he took keen interest in rural uplift.

An able parliamentarian, he served as Speaker of Punjab Vidhan Sabha. He held the offices of Parliamentary Secretary, Chief Parliamentary Secretary and Minister in the State Cabinet of Punjab. A widely travelled person, he was the author of several publications.

Shri Prabodh Chandra passed away at New Delhi on 8 February 1986 at the age of 74 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while to express its sorrow.

(The Members then stood in silence for a short while.)

PAPERS LAID ON THE TABLE

[*English*]

Notification Constituting the Ravi and Beas Waters Tribunal and a copy of Reference to the said Tribunal.

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table.

- (1) A copy of Notification No. S O. 28(E) (Hindi and English versions) published in Gazette of India dated the 25th January, 1986, constituting 'the Ravi and Beas Waters Tribunal'.
- (2) A copy of Reference No. 15(2)/85-IT (Hindi and English versions) dated the 25th January, 1986 to the said Tribunal.

[Placed in Library. See No. LT-1948/86]

Administrative Tribunals (Amendment) Ordinance, 1986 (No. 1 of 1986), Ravi and Beas Waters Tribunal Ordinance, 1986 (No. 2 of 1986). Contract Labour (Regulation and Abolition) Amendment Ordinance, 1986 (No. 3 of 1986) and Motor Vehicles (Amendment) Ordinance, 1986 (No. 4 of 1986).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution :

- (1) *The Administrative Tribunals (Amendment) Ordinance, 1986 (No. 1 of 1986)* promulgated by the President on the 22nd January, 1986.

[Placed in Library. See No. LT-1949,86]

- (2) *The Ravi and Beas Waters Tribunal Ordinance, 1986 (No. 2 of 1986)* promulgated by the President on the 24th January, 1986.

[Placed in Library. See No. LT-1950,86]

- (3) The Contract Labour (Regulation and Abolition) Amendment Ordinance, 1986 (No. 3 of 1986) promulgated by the President on the 28th January, 1986.

[Placed in Library. See No. LT-1951/86]

- (4) The Motor Vehicles (Amendment) Ordinance, 1986 (No. 4 of 1986) promulgated by the President on the 28th January, 1986.

[Placed in Library. See No. LT-1952/86]

Notifications under proviso to article 309 of the Constitution, Annual Report and Review on the working of National Institute of the Homoeopathy, Calcutta for 1984-85.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under proviso to article 309 of the Constitution :

- (i) G. S. R. 50 (E) published in Gazette of India dated the 3rd February, 1983 containing corrigendum to Notification No. G. S. R. 689 (E) published in Gazette of India dated the 13th November, 1982.
- (ii) G. S. R. 631 (E) published in Gazette of India dated the 17th August, 1983 containing corrigendum to Notification No. G. S. R. 689 (E) published in Gazette of India dated the 13th November, 1982.
- (iii) The Central Health Service (Amendment) Rules, 1985 published in Notification No. G. S. R. 696 (E) in Gazette of India dated the 30th August, 1985.

[Placed in Library. See No. LT-1953/86]

- (2) (i) A copy of the Annual Report (Hindi and English versions)

of the National Institute of Homoeopathy, Calcutta, for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Homoeopathy, Calcutta, for the year 1984-85.

[Placed in Library. See No. LT-1954/86]

Annual Administrative Reports and Reviews on the working of Nhava-Sheva Port Trust for 1984-85, Madras Port Trust for 1984-85, New Mangalore Port Trust for 1984-85, Paradip Port Trust for 1984-85 and Annual Accounts and Review on the Annual Accounts of the Nhava-Sheva Port Trust for 1984-85.

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Nhava-Sheva Port Trust for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Nhava-Sheva Port Trust for the year 1984-85.

[Placed in Library. See No. LT-1955/86]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Madras Port Trust for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Port Trust for the year 1984-85.

[Placed in Library. See No. LT-1956/86]

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust for the year 1984-85.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the New Mangalore Port Trust for the year 1984-85.

[Placed in Library. See No. LT-1957/86]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust for the year 1984-85.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paradip Port Trust for the year 1984-85.

[Placed in Library. See No. LT-1958/86]

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Nhava-Sheva Port Trust for the year 1984-85 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trust Act, 1963.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts and the Audit Report for the Nhava-Sheva Port Trust for the year 1984-85.

[Placed in Library. See No. LT-1959/86]

[Translation]

Annual Report and Review on the working of Sahitya Akademi, New Delhi for 1984-85 and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi for the year 1984-85 along with Audit Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1960/86]

[English]

MR. SPEAKER : The House stands adjourned to meet tomorrow at 11 A. M.

13.20 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday the 21st February, 1986/Phalguna 2, 1907

(Saka)